

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

**Original Application No. 291/66/2018
with
Misc. Application No. 291/181/2019**

DATE OF ORDER: 09.08.2019

CORAM

**HON'BLE MR. SURESH KUMAR MONGA, JUDICIAL MEMBER
HON'BLE MR. A. MUKHOPADHAYA, ADMINISTRATIVE MEMBER**

Dinendra K. Singh S/o Shri Kamalapati Singh aged about 57 years, R/o Sport Authority of India Sports Training Centre, Vidhyadhar Nagar Stadium, Sector-9, Vidyadhar Nagar, Jaipur, presently working as Senior Accountant, SAI STC, Jaipur.

....Applicant
Mr. Anupam Agarwal, counsel for applicant.

VERSUS

1. The Union of India through Secretary to the Government, Ministry of Youth Affairs and Sports, New Delhi – 110001.
2. The Director General, Sports Authority of India, Jawaharlal Nehru Stadium, Lodi Road, New Delhi – 110003.
3. The Regional Director (SAI), N.S.W.C., Gandhi Nagar, Gujarat – 382016.
4. The In-charge, Sports Authority of India Sports Training Centre, Vidhyadhar Nagar, Stadium, Sector-9, Vidyadhar Nagar, Jaipur-302039.

....Respondents

Mr. Dawid Mehla, proxy for
Mr. S.S. Shekhawat, counsel for respondents no. 2 & 3.

ORDER (Oral)

Per: Suresh Kumar Monga, Judicial Member

Shri Dawid Mehla, appearing as proxy for Shri S.S. Shekhawat, learned counsel for the respondents no. 2 and 3, at the very outset, submitted that the applicant's disciplinary authority is prepared to appoint a new Inquiry Officer to hold the enquiry against the applicant.

2. Shri Anupam Agarwal, learned counsel for the applicant stated that the applicant would be satisfied if a new Inquiry Officer is appointed to hold the enquiry against him. However, he should be given an opportunity to move a representation before the new Inquiry Officer in order to seek assistance of Shri R.S. Rathore, who is presently posted at Alwar in the respondent-department.

3. In view of the above, the present Original Application is disposed of with a direction to respondent no. 2. to appoint a new Inquiry Officer to hold enquiry against the applicant, within a period of one month from the date of receipt of a certified copy of this order. The applicant shall, however, be at liberty to move a representation before the newly appointed Inquiry Officer for seeking assistance of Shri R.S. Rathore as Defence Assistant.

4. Ordered accordingly. No order as to costs.

5. Since the O.A. itself has been disposed of, therefore, nothing survives in M.A. No. 291/181/2019 and the same is disposed of having been rendered infructuous.

**(A. MUKHOPADHAYA)
ADMINISTRATIVE MEMBER**

**(SURESH KUMAR MONGA)
JUDICIAL MEMBER**